

LOK SABHA

Wednesday, 31st August, 1955.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Child Welfare

*1255. **Shri Radha Raman** : Will the Minister of Education be pleased to state:

(a) whether Government is aware of the fact that the All India Balkanji Bari Workers Conference held its 8th annual Session at Bombay on the 20th March, 1955 ;

(b) whether the Conference made any recommendations to the Central Government regarding Child Welfare work in the country.

(c) if so, what are they ; and

(d) whether Government have considered them and propose to implement any of them ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) and (b). Yes, Sir.

(c) A copy of the resolutions passed at the conference is laid on the Table of the Sabha [See Appendix VII, annexure No. 29].

(d) The recommendations which concern the Government of India are under consideration.

Shri Radha Raman : May I know if the Union Government would think of preparing a co-ordinated plan of child welfare work in the country so that these different agencies which are working find a more helpful atmosphere for the child welfare ?

Dr. M. M. Das : What is the number of the resolution that the hon. Member is referring to ?

Shri Radha Raman : Arising out of the resolution, a copy of which has been

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laid on the Table, I am asking this question whether in view of the preparation of the second Five Year Plan the Government would think of preparing a co-ordinated plan for child welfare work in the country.

Dr. M. M. Das : So far as child welfare and welfare of handicapped children and women are concerned, the Central Social Welfare Board is doing a lot of works. But on the question whether a co-ordinated plan will be evolved or not, I do not know whether it is included in the Five Year Plan.

The Deputy Minister of Education (Dr. K. L. Shrimali) : I should like to add that child education is primarily a subject of the State Government, but the Government of India have also initiated a large number of projects for the benefit of women and children.

Shri Radha Raman : The Parliamentary Secretary stated that the resolutions which concern the Union Government are receiving the active consideration of the Government. May I know how long it will take ? These resolutions were passed as far back as eight or nine months. How much time will it take for Government to finalise its consideration ?

Dr. M. M. Das : It was not eight or nine months ago. The conference was held on the 20th March, 1955. So I do not think that nine months have already elapsed.

Educated Unemployment

*1256. **Shri D. C. Sharma** : Will the Minister of Education be pleased to state:

(a) the amount given to the Punjab State during 1954-55 under the Scheme to relieve educated unemployment ; and

(b) the number of persons benefited in that State thereby ?

The Parliamentary Secretary to Minister of Education (Dr. M. M. Das) : (a) Rs. 31,44,688.

(b) 5,522.

Shri D. C. Sharma : May I know the principle on which these allotments are made to the various States ?